

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-503

IB-486/PB/2018

New IA/1405/2023, IA/2734/2020, CA/603/2019, CA/1315/2019,
IA/3906/2023, IA/6054/2021, IA/4135/2021

IN THE MATTER OF:

Usha Devi

....Applicant

Vs.

Praveer Construction Pvt Ltd.

.....Respondent

SECTION

U/s 7 IBC Liq

Order delivered on 14.03.2023

CORAM:

**SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv Deepak Dahiya, Adv Mohit Yadav

For the Respondent :

For the Liquidator : Mr. Rakesh Kumar, Ms. Preeti Kashyap,
Mr. Ankit Sharma and Mr. Kunal, Mr. A Kaushik

ORDER

New IA/1405/2023:-

Arguments heard. Issue notice to the Respondent returnable on 21.04.2023. Ld. Counsel for the Applicant undertakes to serve notice upon the Respondents/all the Members of SCC through all modes viz. registered post, speed post and E-mail. Affidavit of service be filed within one week. List the matter on **21.04.2023**.

List all other IAs on **21.04.2023**.

Sd/-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)